

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 13.07.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 767 of 2022	Jalesh Kumar Grover Resolution Professional GPI Textlies Ltd. Vs. Aggarsain Spinners Ltd. & Anr.	Abhishek Anand	
2.	Comp. App. (AT) (Ins) No. 768 of 2022	Pravin K. Shishodiya Vs. Ram Ratan Kanoongo & Ors.	Shivam Shukla	
3.	Comp. App. (AT) (Ins) No. 769 of 2022	Pravin K. Shishodiya Vs. Ram Ratan Kanoongo & Ors.	Shivam Shukla	
4.	Comp. App. (AT) (Ins) No. 770 of 2022	Rohit Sehgal Liquidator HBN Dairies & Allied Ltd. Vs. ----	Shashwat Anand	
5.	Comp. App. (AT) (Ins) No. 771 of 2022	All India Jet Airways Officers and Staff Association Vs. Ashish Chhawchharia Resolution Professional & Ors.	Nupur Kumar	
6.	Comp. App. (AT) (Ins) No. 773 of 2022	Pranav Kumar Vs. GEO Source & Anr.	Smarhar Singh	
7.	Comp. App. (AT) (Ins) No. 776 of 2022	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Anr.	Abhishek Anand	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 57 of 2022	Kishan Kumar Daga Vs. Siang Tea and Industries Pvt. Ltd.	Arun Kumar	A K. Tiwari Manjit S. Bali
9.	Comp. App. (AT) (Ins) No. 656 of 2022	Sanjeev Arora Suspended Director of RAF Stationers Pvt. Ltd. Vs. Knight Frank (India) Pvt. Ltd. & Anr.	Piyush Singh	Arpan Behl Ashish Prasad Zain Maqbool-R1

03:00 PM**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Naresh Salecha, Member (Technical)****For Hearing**

10.	Comp. App. (AT) No. 31 of 2022 (PH)	R. P. Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors. With	Deepak Khosla	Rishi Sood-R1 Rohit Sharma-R2 Anand M Mishra-R2- R7
11.	Comp. App. (AT) No. 32 of 2022 (PH)	R. P. Khosla Vs. Vikram Bakshi With	Deepak Khosla	Rishi Sood-R1 Anand M Mishra-R2- R7
12.	Comp. App. (AT) No. 33 of 2022 (PH)	Vineet Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors. With	Deepak Khosla	Rishi Sood-R1 Rohit Sharma-R2 Anand M Mishra-R2,7
13.	Contempt Case (AT)No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016 (PH)	Sonia Khosla Vs. Vikram Bakshi & Ors. With	Deepak Khosla	Anand Mishra-R1 to R5
14.	Contempt Case (AT)No. 12 of 2019 in Comp. App (AT) No. 220 of 2017 (PH)	R.P. Khosla Vs. Rishi Sood (Adv) & Ors. With	Deepak Khosla	Anand Mishra-R2 to R6
15.	Contempt Case (AT) No. 08 of 2021 in Comp. App. (AT) No. 36 of 2016 (PH)	Montreaux Resorts (P) Ltd. Vs. Vikram Bakshi & Ors.	Deepak Khosla	Anand Mishra-R2 to R6

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar